CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

OA NO. 1865/2003 MA NO. 1589/2003 MA NO. 664/2004

This the 12th day of May, 2004

HON'BLE SH. V.K.MAJOTRA, VICE CHAIRMAN (A) HON'BLE SH. KULDIP SINGH, MEMBER (J)

Sh. Budhi Lal S/o Late Sh. Jawahar R/o Vill. Prauna, Tehsil Distt. Unao, U.P.

(None)

Versus

- Union of India
 Through its Secretary,
 Ministry of Railway,
 New Delhi.
- The General Manager,
 Northern Railway,
 Baroda House, New Delhi.
- The Sr. D.M.E./C&W, Northern Railways, DRM Office, New Delhi.

(By Advocate: Sh. Shailendra Tiwary)

ORDER (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

This case was adjourned to 12.5.2004 on the joint request of the parties. Applicants have yet not filed the rejoinder despite sufficient opportunities. None has appeared on behalf of the applicant today. Obviously, applicant is not interested in pursuing the matter. OA is dismissed in default and for non-prosecution.

(KULDIP SINGH Member (J) (V.K. MAJOTRA) 12.

Vice Chairman (A)

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